INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

CONSTITUTION OF KOLKATA BENCHES FROM 18/11/2024 TO 21/11/2024 [22/11/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10:30 AM)
"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after "SMC" Bench)
"B" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"Guwahati" Bench (Hybrid)	Dr. Manish Borad, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing at 10:30 AM)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10:30 AM)
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after "A" Bench)

Note: 1. "Patna" Bench will function after completion of "SMC" Bench.

2. "C" Bench will function after completion of "A" Bench.

[Manish Bhoi]
Assistant Registrar

ITAT, Kolkata